

NATIONAL COMPANY LAW TRIBUNAL

HYDERABAD BENCH PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DIRAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TE TENTING HEED ON 24.01.2016 AT 10.50 AN
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 148/10/2017
NAME OF THE COMPANY	AGP Steels Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	AGP Steels Pvt Ltd
UNDER SECTION	Sec 10 of IBC
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Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARCEST KUMAR SANGAM	Advocate	garilicom 9000666072	RA

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr.S.Naresh Kumar, learned counsel for the petitioner and Mr.B.Naga Bhushan, learned R.P. The RP submitted progress report. The RP submits that the settlement between Corporate Debtor and Financial Creditor will complete by 02.02.2018.

Post the matter on 26.02.2018.

Member (Tech)

Member (Judl)